

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH & FAMILY WELFARE  
DEPARTMENT OF HEALTH & FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO- 2030  
TO BE ANSWERED ON – 10.03.2026**

**EXPENDITURE BY CENTRAL AUTONOMOUS MEDICAL INSTITUTES**

**2030. PROF. MANOJ KUMAR JHA:**

Will the **Minister of HEALTH & FAMILY WELFARE** be please to state:

(a) the expenditure incurred by Central Autonomous Medical Institutes, including various AIIMS, PGIMER, JIPMER, NIMHANS, RIMS, NEIGRIHMS, CNCI and similar institutions, on meetings of their Standing Finance Committees, Governing Bodies and Purchase Committees, including TA/DA, honorarium and allied expenses, during the last five financial years from 2020–21 to 2024–25, institute-wise and year-wise; and

(b) whether Government proposes to rationalize or merge such committees to ensure economy and efficiency in expenditure and the details thereof

**ANSWER**

**THE MINISTER OF STATE IN MINISTRY OF HEALTH & FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

**(a) and (b)** The Governing Body (GB) and the Standing Committee (SFC) of All India Institute of Medical Sciences (AIIMS), Post Graduate Institute of Medical Education and Research (PGIMER), Jawaharlal Institute of Post Graduate Medical Education and Research (JIPMER), National Institute of Mental Health and Neuro-Sciences (NIMHANS), Regional Institute of Medical Sciences (RIMS) and North Eastern Indira Gandhi Regional Institute of Health & Medical Sciences (NEIGRIHMS) are constituted and their meetings are held as per the provisions contained in the respective Acts/Rules/Regulations/Memorandum-of-Association/Bye-laws under which these Institutions are set up. The expenditure incurred by each Institute for the conduct of the above meetings is contingent on the frequency, venue of the meeting, attendance of the members etc. The members of the Governing Body (GB) and the Standing Committee (SFC) are not entitled to any allowance or other remuneration except travelling and daily allowances for which they are eligible. There is no proposal to merge Institute-specific Governing Bodies and the Standing Committees into a single body.

\*\*\*\*\*